

POWER (SHRI B. N. KUREEL) : (a) and (b) A proposal to constitute a high power National Water Resources Council to evolve a national water policy and guide and promote water resources planning and development in the country is being examined.

Attack on Permanent Way Inspector and Pay Clerk on Kazipet-Dornakal Section (South Central Railway)

1359 SHRI K. SURYANARAYANA : Will the Minister of RAILWAYS be pleased to state :

(a) whether fifteen armed men attacked the Permanent Way Inspector and a Pay Clerk travelling by push trolley between Gundartmadugu and Garla Railway stations on the Kazipet-Dornakal Section of South Central Railway on the 25th October, 1971 and decamped with Rs, 50,000; and

(b) if so, the action taken by Government in the matter ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Yes, but there were six persons who decamped with Rs. 39,402.40 P., a .410 musket and a bayonet after killing the Rakshak escorting the cash.

(b) (i) District Police, Garla, have registered a case in this connection and are investigating it.

(ii) Top Police and Railway Protection Force Officers have

visited the scene of occurrence.

(iii) Combing operations were conducted by the Police. A few suspects have been detained for interrogation.

(iv) Railway Protection Force Dog Squad was also pressed into service by which some clues have been made available to the Police.

Implementation of Recommendations of Administrative Reforms Commission on Railways

1360. SHRI B. R. SHUKLA : Will the Minister of RAILWAYS be pleased to state :

(a) whether his Ministry has implemented a few of the recommendations of the Administrative Reforms Commission on Railways; and

(b) the percentage of recommendations which have been implemented and the action being taken to implement the rest ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) and (b). Out of 49 recommendations, contained in the Administrative Reforms Commission's report on Railways, Government's decisions on 6 recommendations (on four fully and on two partly) have been finalised. Government's decisions on these recommendations and the stages of implementation are indicated below :

Text of the recommendation

Decisions

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19. The Railway Board and the Zonal Railways should review the existing training arrangements in the light of requirements and rationalise the training facilities where necessary.

This recommendation is in conformity with the present policy of the Railway Ministry and has been accepted. Administrative instructions to the Railway Administrations have been issued.

20(1) The recruitment to all Class III posts

The present structure of the Railway

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in the Zonal Railways should be made by an independent Recruitment Board consisting of a non-Railway man as Chairman and a senior officer of the Zonal Railway. The Chairman of the Recruitment Board may be appointed by the Railway Board.

20(2) The work of recruitment relating to two or more zones may be dealt with by a single recruitment board unless the quantum of work clearly warrants the need for a separate recruitment board for a particular Zonal Railway.

24. The Welfare organisation should continue to function under the Department of Personnel and continue to attend to the settlement of grievances of employees. It should be manned by selected persons with special training. These persons should not be frequently changed so as to ensure that they become familiar with the problems of the staff in a particular district or Division.

33(2) The workshop facilities in respect of major repairs and overhauls should, as far as possible, be so distributed among Zonal Railways that each workshop specialises in particular field avoiding duplication.

44. Intensive training should be imparted periodically to the railway staff in the matter of railway safety and railway maintenance. Special courses should be devised for the purpose.

46(3) The Research Designs and Standards Organisation should be staffed with persons endowed with innovative ideas, who have attained high proficiency in their particular field and who have an aptitude for both basic and applied research.

46(4) A watch should be kept on the work of the research staff from the start and those found unsuitable should not be retained in the organisation. A review should also be made of the perfor

Service Commission generally conforms to the pattern suggested by the Administrative Reforms Commission in this recommendation. The recommendation has been accepted and stands implemented.

The recommendation, which is in conformity with the present policy of the Railway Ministry, has been accepted. The recommendation and the Government's decision have been sent to the Railway Administrations for guidance.

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Accepted. These are generally in conformity with the present procedure.

The recommendations and Government's decisions thereon have been sent to the R.D. S. O.

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mance of each research worker periodically, say every three years, with a view to assessing whether he has kept up the standard of work which should be of a high order.

46(5) The recruitment to the R. D. S. O. should be based on rigorous standards and from mixed sources a greater proportion from the Railways and the rest from outside sources including other Government Organisations.

46(6) The prospects of the officers in the R. D. S. O. should be made attractive and should not, in any case, be less than those of their counterparts in operational and executive organisations of Railways.

The remaining recommendations are under examination.

Earnings from Shuttle Trains Running between Ahmedabad and Sabarmati

1361. SHRI B.R. SHUKLA : Will the Minister of RAILWAYS be pleased to state; the daily, average of earnings from the shuttle trains being run between Ahmedabad and Sabarmati ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : Figures of train-wise earnings are not maintained.

Corruption in Allotment of Railway Wagons to Collieries

1362. SHRI B.R. SHUKLA :
SHRI ARJUN STHI :

Will the Minister of RAILWAYS be Pleased to state :

(a) whether there is corruption rampant in the Railway Department in the matter of allotment of railway wagons to the collieries as reported in the BLITZ of the last week of October, 1971; and

(b) if so, the steps taken by his Ministry to remove corruption to facilitate

smooth movement of coal from the collieries to other places in the country ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) and (b). The allegations made in the Blitz of 30-1-71 are of a general nature and do not admit of any specific investigation. There are also certain factual inaccuracies in the same which may be pointed out as under :—

1. (i) This Ministry is not aware of the working of any high-powered intelligence team in West Bengal to unearth a corrupt regime operating in the Eastern or South Eastern Railways in the matter of wagon allocation for collieries.

(ii) No Joint conference was held recently between the Railway Board Officers and colliery owners to fix the allotment quota of coal for collieries in Bengal/Bihar area. The level of allotment of coal is, however, discussed in periodical meetings held by both the Railways and